

File No. 10/03/2016-NCLT NATIONAL COMPANY LAW TRIBUNAL

6th Floor, Block-3, CGO Complex, Lodhi Road, New Delhi- 110003

Dated: 15th September, 2016

ORDER

There shall be a Special Bench from 26.9.2016 to 30.9.2016 to attend the matters listed before Shri Vijai Pratap Singh, Member (Judicial) and Shri S. Vijayaraghavan, Member (Technical). The Special Bench shall comprise of:

NCLT, Special Bench at Kolkata

- 1. Ms. Manorama Kumari, Member (Judicial)
- 2. Shri S. Vijayaraghavan, Member (Technical)

After taking up matters listed before the Special Bench Ms. Manorama Kumari, Member (Judicial) shall sit single and take up Single Bench matters. This is in modification of Order of even number dated 05.07.2016.

By Order of the National Company Law Tribunal.

(Shiv Ram Bairwa) Registrar, NCLT Telephone: 24363451

Copy to:-

- 1. P.A. to Hon'ble President, National Company Law Tribunal, New Delhi.
- 2. Hon'ble Members, National Company Law Tribunal.
- 3. Secretary, National Company Law Tribunal, New Delhi.
- 4. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/ Gauhati/Hyderabad.
- 5. PPS to Secretary, Ministry of Corporate Affairs, New Delhi.
- 6. PS to Joint Secretary, MCA, New Delhi.
- 7. NCLT web site/ Notice Board.
- 8. The Institute of Chartered Accountants of India, ITO, New Delhi.
- 9. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi 110003.
- 10. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
- 11. Taxman Allied Services Ltd., 59/32, New Rohtak Road, Delhi.
- 12. The All India Reporter Pvt. Ltd., 31-D, 'B' Block, Delhi High Court, New Delhi.
- 13. Bar Council, New Delhi/Mumbai.